

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): (a) Yes, Sir.

(b) and (c). The work of redevelopment of Kingsway Camp was transferred from Municipal Corporation to Delhi Development Authority in May 1976 and the relevant records were transferred to Delhi Development Authority in October, 1976. Certain problems relating to physical possession of land, acquisition of some more land, dismantling of existing barracks after shifting of residents to transit centres still remain to be resolved. The Delhi Administration has recently suggested that the Scheme be transferred back to the Municipal Corporation for speedy implementation. Government have not yet taken any final decision in this behalf.

(d) The families living in Outram Lines and Hudson Lines desire speedy rehabilitation. Suitable action in this behalf is under Government's consideration.

दिल्ली में विकास प्राधिकरण द्वारा अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए आरक्षित किए गए प्लॉट

3462. श्री राम बिलास पासवान : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि दिल्ली विकास प्राधिकरण द्वारा दिल्ली में कुल कितने प्लॉट बनाए गये हैं और उनमें से कितने अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए आरक्षित किये गये हैं ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) :
30-11-1977 तक दिल्ली विकास

प्राधिकरण ने 33007 प्लॉटों का निर्माण किया और 31246 प्लॉटों को आवंटित किया इनमें से 4074 अनुसूचित जातियों/अनुसूचित जनजातियों को दिए गए। 1973 में पूर्व पांच वर्गों के लिए 15 प्र० श० आरक्षण था नामतः : (i) अनुसूचित जाति (ii) अनुसूचित जनजाति (iii) रक्षा कर्मचारियों की विधवाएं (iv) राजनैतिक पीड़ित और (v) भूतपूर्व सैनिक। 1973 में केवल अनुसूचित जातियों तथा अनुसूचित जनजातियों के व्यक्तियों के लिए ही केवल 15 प्र० श० आरक्षण था और 1976 में इसे बढ़ाकर 25 प्र० श० कर दिया गया।

Ministers opting to retain Private Accommodation

3463. SHRI K. RAMAMURTHY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state the names of Ministers who have expressed their desire to continue to stay in their private accommodation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): None, Sir.

Relief to Victims of Natural Calamities on the Lines of Rail and Air Accidents

3464. SHRI B. K. NAIR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have under consideration any scheme to grant compensation and/or relief to the victims of natural calamities like cyclone, flood, drought etc. on the lines of such payments made to victims of rail and air accidents; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir.

(b) Does not arise.

Percentage of Area Under Irrigation in States

3465. **SHRI CHITTA BASU:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the percentage of area under irrigation in various States as on March, 1977; and

(b) the steps taken to increase it?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) State-wise details of gross cropped area, gross irrigated area and percentage of irrigated area to cropped area upto the end of 1976-77 are given in the enclosed Statement.

(b) The Government of India have given a high priority to the development of irrigation in the developmental programmes of the States. The outlay for major and medium irrigation projects in the State Plan during the current year was Rs. 863 crores. This was stepped up by Rs. 125.5 crores comprising Rs. 100 crores as advance Plan assistance for certain selected on-going and new schemes and Rs. 25.5 crores as additional outlay to be provided by the States from their own resources. The target of additional irrigation potential through major and medium schemes for the current year is fixed at 1.3 million hectares. The medium-term Five Year Plan commencing April 1978 envisages further increase of irrigation potential by 17 million hectares, comprising 8 million hectares through major and medium schemes and 9 million hectares through minor irrigation works. The outlay during the next Plan would also be much higher than that during the current Plan. Necessary action for other measures to achieve this target is also being taken.

Statement

Percentage of area under irrigation (State-wise) at the end of 1976-77

(‘000’ Ha.)

Sl. No.	Name of State	Total cropped area as 1974-75	Total irrigated area	Percentage of irrigated area to cropped area
1	Andhra Pradesh	13,283	4608	35.4
2	Assam	3,104	677	21.8
3	Bihar	10,869	3589	33.0
4	Gujarat	8,525	1571	18.4
5	Haryana	4,842	2688	55.5
6	Himachal Pradesh	917	155	16.9
7	Jammu & Kashmir	897	373	41.6
8	Karnataka	10,996	1786	16.3